

REVISED FORM G
EXTENSION OF TIMELINES FOR THE INVITATION FOR EXPRESSION OF INTEREST FOR
GREAT INDIAN NAUTANKI COMPANY PRIVATE LIMITED
OPERATING AS THEATER AND LEISURE PARK AT GURUGRAM-HARYANA
 (Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/CIN/ LLP No.	GREAT INDIAN NAUTANKI COMPANY PRIVATE LIMITED PAN- AACCG9842P CIN- U92190DL2007PTC168336
2. Address of the registered office	Basement right side office portion, E-311, Daya Tower, Main Vasant Kunj Road, Mahipalpur, New Delhi- 110037
3. URL of website	http://www.kingdomofdreams.in/
4. Details of place where majority of fixed assets are located	"Kingdom of Dreams" , Huda Auditorium Complex, Sector-29, Gurugram, Haryana- 122001
5. Installed capacity of main products/ services	Not applicable as the main division of the Corporate Debtor is engaged in to carry on the operation of entertainment venues and shows intended to promote Indian culture and performing arts. However, the project of the Corporate Debtor is built on a leasehold land of approx. 5.66 acre and has two theaters of seating capacity of around 1100 people along with a cultural gully having several theme restaurants. The Total Built up area is approx. 2,25,000 sq.ft.
6. Quantity and value of main products/ services sold in last financial year	As per the Financial Statement provided by the Corporate Debtor for the Financial Year ended 31.03.2020, Turnover of Corporate Debtor was Rs. 42 crore approx..
7. Number of employees/ workmen	NIL as on Insolvency Commencement Date (As per the information provided by the suspended Board of Directors)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All the details are available at the office of the Resolution Professional at Office No 908, D Mall, Netaji Subhash Place, Pitampura, Delhi -110034 and can be sought by sending mail at cirp.ginc@gmail.com and cc to rp.sanjaygarg@gmail.com after executing a confidential undertaking.
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details are available at the office of the Resolution Professional at Office No 908, D Mall, Netaji Subhash Place, Pitampura, Delhi - 110034 and can be sought by sending mail at cirp.ginc@gmail.com and cc to rp.sanjaygarg@gmail.com
10. Last date for receipt of expression of interest	09 th March, 2023
11. Date of issue of provisional list of prospective resolution applicants	16 th March, 2023
12. Last date for submission of objections to provisional list	21 th March, 2023
13. Process email id to submit EOI	cirp.ginc@gmail.com

Note: The PRAs who have already submitted the EOI need not to file the fresh EOI as the EOI already submitted will be considered. The other terms of detailed process document remain same.



Sanjay Garg
 Resolution Professional, Great Indian Nautanki Company Private Limited
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 (Authorization for Assignment valid till 28/01/23)
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16.02.2023
 New Delhi